

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 8/59/2015

CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016

NAME OF THE COMPANY: Ms. Adesh Kaur

V/s.

M/s. Eicher Motors Ltd. & ORS.

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	S.M. SUNDARAM	Advocate	Petitioner	[Signature]
2.	ADESH KAUR	Petitioner	'	
3.	Joel	Advocate	R-1	[Signature]
4.	Anoop Dawar	"	"	
5.	Sahil Khanna	Advocate	] R	
6.	Ashish Vinmani	"		

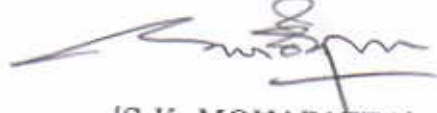
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ORDER

List on 08.08.2016.

Date:05.08.2016
[P.K. SUD]


[CHIEF JUSTICE M.M. KIUMAR]
PRESIDENT


[S.K. MOHAPATRA]
MEMBER(T)